Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 03.07.2014

The meeting No.13/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 03.07.2014 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri V.K. Kohli, Director	R.O. TC, Noida
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.12/AM-15 for 26.06.2014 were taken up for ratification. As there were no amendments to the same, the above referred minutes of 26.06.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.13/AM-15 dated 03.07.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER: 13/84-ALC3/2014 MEETING DATE: 03.07.2014

Case No.:4/3/84-ALC3/2014	PLASTIPACK LTD	Meet No/Date:13/84- ALC3/2014 03.07.2014	Status: Approved
		Lic.No/Date:0610036559 06.03.2014	Charles and the second

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

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	S.No.	Export Product	Export	Import item	Quantity
			Quantity	•	allowed
	1.	Polypropylene Multifilament	1,00,000	PP Granules Virgin	1,05,000
		yarn	Kgs.	for extrusion	Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



Case No.: 1/9/84-ALC3/2014		1.7.22.27.	Status: Approved
	1.00	Lic.No/Date:0410157500 30.04.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Synthetic fabric 840 denier	69,843	Polyester Chip	54,635 Kgs.
	and above/ Polyester/Nylon	Kgs.	Spin finish oil	468 Kgs.
	72:28/ Dipped belting		Nylon 66 Industrial yarn	21,302 Kgs.
	fabric (EP)/Rubberised		V.P. Latex	4540 Kgs.
	textile fabrics/ Conveyer		Resorcinol	489 Kgs.
	Duck/ Synthetic fabrics of Nylon 6/66 & Polyester 840 denier and above (28:72)		Bonding agent (Grilbond IL-6 50%/ISO Bond PC45)	349 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/13/84-ALC3/2014	(INDIA) LIMITED	Meet No/Date:13/84- ALC3/2014 03.07.2014	Status: Approved
HQ File :01/84/050/00094/AM15/	V	Lic.No/Date:0610037463 15.05.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

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S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	100% Polyester Braid	1896	01016299-Poly. Braid 1.0mm	477 Kgs.
		Kgs.	M-34-BP-57N	
			01016210- Poly Braid Tape	1350 Kgs
			1.5mm, M-34-BP-50A	
			01016211-Poly Woven tape	126 Kgs.
			3mm, M-34-WP-48	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



Case No.:2/9/84-ALC3/2014	Party Name: SUNNY INTERNATIONAL LTD.	Meet No/Date:13/84- ALC3/2014 03.07.2014	Status: Deferred
HQ File	RLA File	Lic.No/Date:3310029731	Defer Date:
:01/84/050/00052/AM15/	:33/24/040/00002/AM15/	16.05.2014	31.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. The Committee after deliberations decided to await the same and defer the case for re-listing on 31.07.2014.

Case No.:3/9/84-ALC3/2014	Party Name: INTERMARKET (INDIA) PVT. LTD.,	Meet No/Date:13/84- ALC3/2014 03.07.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:0310782163	
:01/84/050/00053/AM15/	:03/94/040/00108/AM15/	20.05.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Hospital Gown made of	12,360	55% Cotton 45% Polyester	32,131
	55% Cotton 45% Polyester	Nos.	fabric, GSM-150+/-10%	Sq. meter
	fabric, GSM-150+/-10%			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

į	Party Name: INTERMARKET (INDIA) PVT. LTD.,	Meet No/Date:13/84- ALC3/2014 03.07.2014	Status: Approved
HQ File :01/84/050/00054/AM15/	RLA File :03/94/040/00109/AM15/	Lic.No/Date:0310782166 20.05.2014	The second secon

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

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	S.No.	Export Product	Export	Import item	Quantity
			Quantity		allowed
	1.	Hospital Gown made of	12,360	55% Cotton 45% Polyester	32,131
		55% Cotton 45% Polyester	Nos.	fabric, GSM-150+/-10%	Sq. meter
		fabric, GSM-150+/-10%			-

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



1	(INDIA) PVT. LTD.,		Status: Approved	
HQ File :01/84/050/00055/AM15/		Lic.No/Date:0310782157 20.05.2014		:

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

-	S.No.	Export Product	Export	Import item	Quantity			
			Quantity	•	allowed			
-	1.	Hospital Gown made of	15,771	55% Cotton 45% Polyester	36,272			
-		55% Cotton 45% Polyester	Nos.	fabric, GSM-135+/-10%	Sq. meter			
1		fabric, GSM-135+/-10%			_			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

gent recommend	Case No.:2/13/84-ALC3/2014	LIMITED	Meet No/Date:13/84- ALC3/2014 03.07.2014	Status: Deferred
8	HQ File :01/84/050/00095/AM15/	RLA File :07/24/040/00078/AM15/	Lic.No/Date:0710105381 25.06.2014	Defer Date: 31.07.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 31.07.2014.

MANUAL AGENDA CASE

(09)

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	Case No.189	M/s Veda Patch Work, Chennai				
i	NC 13/AM-15, dt. 03.07.2014	File No.01/84/50/223/AM-14/DES-V				
i	Re-fixation of input output norms in respect of Advance Authorization No. 0410150373					
į	dated 26.09.2013.	* · · · · · · · · · · · · · · · · · · ·				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. K.S. Desikan on behalf of the firm. Mr. K.S. Desikan presented the samples and explained the details of the case before the Committee. After hearing the details of the case and examined the samples, the Committee after deliberations advice Mr. K.S. Desikan that in future in similar cases, the quantity of export and import product should be indicated in Kgs. term and decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity
1			Quantity	_	allowed
ſ	1.	100% Cotton patch work fabric,	5304	100% Cotton woven	7956
1		width-44/45"	yards	fabric, width-57"	yards.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.190	M/s Fashion Accessories, Gurgaon			
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/197/AM-14/DES-V			
Re-fixation of input output norms in respect of Annual Advance Authorization No.				
0510369393 dated 25.10.2013.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager Commercial on behalf of the firm. Mr. A.K. Jain presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee after deliberations decided to re-fix the ad-hoc norms

against the Advance Authorization issued in this case as detailed below:-S.No. | Export Product Export Import item Quantity Quantity allowed 1. Duvet Cover made of 100% 2400 100% Linen 6.14 Sq. unwashed woven fabric, Nos. woven fabric, GSMmeter per 175+/-10%, Size-68"x86" 175+/-10%, Size-102" piece 2. Duvet Cover made of 100% 2400 100% Linen 8.19 Sq. unwashed Linen woven fabric, GSM-Nos. woven fabric, GSMmeter per 175+/-10%, Size-92"x88" 175+/-10%, Size-104" piece 3. Duvet Cover made of 100% 2400 100% Linen unwashed 9.91 Sq. Nos. Linen woven fabric, GSMwoven fabric, GSMmeter per 175+/-10%, Size-92"x108" 175+/-10%, Size-104" piece 4. Sham made of 100% Linen 4800 100% Linen unwashed 1.23 Sq. woven fabric, GSM-175+/-10%, Nos. woven fabric, GSMmeter per Size-20"x36" 175+/-10%, Size-102" piece 5. Sham made of 100% Linen 4800 100% Linen unwashed 0.95 Sq. woven fabric, GSM-175+/-10%, Nos. woven fabric, GSMmeter per Size-26"x26" 175+/-10%, Size-102" piece Sham made of 100% Linen 4800 100% Linen unwashed 0.95 Sq. woven fabric, GSM-175+/-10%, Nos. woven fabric, GSMmeter per Size-20"x26" 175+/-10%, Size-102" piece 7. Pillow Cover made of 100% 3500 100% Linen unwashed 1.02 Sq. Linen woven fabric, GSMfabric, Nos. woven GSMmeter per 175+/-10%, Size-20"x20" 175+/-10%, Size-102" piece 8. 2500 Shower Curtain made of 100% 100% Linen unwashed 6.95 Sq. Linen woven fabric, GSM-Nos. fabric, woven GSMmeter per 175+/-10%, Size-72"x72" 175+/-10%, Size-102" piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.191	M/s Fashion Accessories, Gurgaon				
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/196/AM-15/DES-V				
Re-fixation of input output norms in respect of Annual Advance Authorization No.					
0510369393 dated 25.10.2013.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager Commercial on behalf of the firm. Mr. A.K. Jain





presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee after deliberations decided to re-fix the ad-hoc norms

against the Advance Authorization issued in this case as detailed below:-

against the Advance Authorization issued in this case as detailed below:-					
S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Pleated Napkin made of 100%	12,000	100% Linen unwashed	0.70 Sq.	
	Linen woven fabric, GSM-	Nos.	woven fabric, GSM-	meter per	
	175+/-10%, Size-20"x20"		175+/-10%, Size-102"	piece	
2.	Runner made of 100% Linen	4400	100% Linen unwashed	2.33 Sq.	
	woven fabric, GSM-175+/-10%,	Nos.	woven fabric, GSM-	meter per	
	Size-16"x108"		175+/-10%, Size-102"	piece	
3.	Napkin made of 100% Linen	10,000	100% Linen unwashed	0.15 Sq.	
	woven fabric, GSM-175+/-10%,	Nos.	woven fabric, GSM-	meter per	
	Size-10"x10"	ļ	175+/-10%, Size-102"	piece	
4.	Napkin made of 100% Linen	10,000	100% Linen unwashed	0.37 Sq.	
	woven fabric, GSM-175+/-10%,	Nos.	woven fabric, GSM-	meter per	
	Size-18"x18"	ł	175+/-10%, Size-102"	piece	
5.	Napkin made of 100% Linen	8000	100% Linen unwashed	0.62 Sq.	
1	woven fabric, GSM-175+/-10%,	Nos.	woven fabric, GSM-	meter per	
1	Size-20"x20"		175+/-10%, Size-102"	piece	
6.	Table Cloth made of 100% Linen	2400	100% Linen unwashed	11.99 Sq.	
	woven fabric, GSM-175+/-10%,	Nos.	woven fabric, GSM-	meter per	
	Size-70"x144"		175+/-10%, Size-102"	Piece	
7.	Table Cloth made of 100% Linen	2400	100% Linen unwashed	10.54 Sq.	
	woven fabric, GSM-175+/-10%,	Nos.	woven fabric, GSM-	meter per	
	Size-70"x126"		175+/-10%, Size-102"	piece	
8.	Table Cloth made of 100% Linen	2400	100% Linen unwashed	9.08 Sq.	
	woven fabric, GSM-175+/-10%,	Nos.	woven fabric, GSM-	meter per	
	Size-70"x108"		175+/-10%, Size-102"	piece	
9.	Table Cloth made of 100% Linen	2400	100% Linen unwashed	7.58 Sq.	
	woven fabric, GSM-175+/-10%,	Nos.	woven fabric, GSM-	meter per	
	Size-70"x90"		175+/-10%, Size-102"	piece	
10.	Placemat made of 100% Linen	5600	100% Linen unwashed	0.48 Sq.	
	woven fabric, GSM-175+/-10%,	Nos.	woven fabric, GSM-	meter per	
	Size-14"x20"	•	175+/-10%, Size-102"	piece	
11.	Tea Towel made of 100% Linen	5600	100% Linen unwashed	0.66 Sq.	
	woven fabric, GSM-175+/-10%,	Nos.	woven fabric, GSM-	meter per	
	Size-20"x30"		175+/-10%, Size-102"	piece	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



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Case No.192	M/s Orient Craft Ltd., New Delhi			
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/154/AM-14/DES-V			
Re-fixation of input output norms in respect of Annual Advance Authorization No.				
0510314445 dated 13.01.2012.				

Decision: The Committee considered the case as per agenda alongwith other_relevant papers_ and heard Mr. A.K. Jain, General Manager Commercial on behalf of the firm. Mr. A.K. Jain presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Quilted Cushion Cover made of 22		100% Silk dyed woven	0.70 Sq.
}	100% Silk dyed woven fabric,	Nos.	fabric, GSM-40+/-10%,	meter per
	GSM-40+/-10%,Size-30x50 cms.		width-44"	piece
2.	Quilted Cushion Cover made of	2280	100% Silk dyed woven	0.84 Sq.
	100% Silk dyed woven fabric,	Nos.	fabric, GSM-40+/-10%,	meter per
	GSM-40+/-10%,Size-45x45 cms.		width-44"	piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

(13)					
Case No.193	M/s Orient Craft Ltd., New Delhi				
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/177/AM-14/DES-V				
Re-fixation of input output norms in respect of Annual Advance Authorization					
No.0510336492 & 0510336494	dated 04.10.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager Commercial on behalf of the firm. Mr. A.K. Jain presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	Source
Į.		Quantity		allowed	indigenous
1.	Blanket made of Front: 100%	1200	100% Cotton	7.51 Sq.	100%
	Linen woven fabric, GSM-	Nos.	knitted fabric,	meter per	Linen
	180/-10% (Indigenous),		GSM-172+/-	piece	woven
	Back:100% Cotton knitted		10%, width-112"	1	fabric,
	fabric, GSM-172+/-10%		100% Cotton	7.25 Sq.	GSM-
	(Imported), Filling: 100%		woven flannel	meter per	180/-10%,
į	Cotton woven flannel fabric,		fabric, GSM-	piece	width-
	GSM-110+/-10% (imported),		110+/-10%,	1	100" =
	Sixe-90"x96" Style Name:		width-108"		6.84 sq.
	Linen Jersey Blanket			ĺ	meter per
					piece
2.	Blanket made of Front: 100%	1000	100% Cotton	8.96 Sq.	100%
	Linen woven fabric, GSM-	Nos.	knitted fabric,	meter per	Linen
	180/-10% (Indigenous),		GSM-172+/-	piece	woven





Back:100% Cotton knitted	10%, width-112"	fabric, `
fabric, GSM-172+/-10%	100% Cotton 8.64 Sq.	GSM-
(Imported), Filling: 100%	woven flannel meter per	180/-10%,
Cotton woven flannel fabric,	fabric, GSM- piece	width-
GSM-110+/-10% (imported),	110+/-10%,	100" =
Sixe-108"x96" Style Name:	width-108"	7.94 sq.
Linen Jersey Blanket		meter per
·		piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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(17)			
Case No.194	M/s Orient Craft Ltd., New Delhi		
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/061/AM-15/DES-V		
Fixation of input output norms in respect of Annual Advance Authorization No.0510379237			
dated 12.02.2014.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Linen Frill Cushion made of	3500	100% Linen unwashed	0.96 Sq,
i	100% Linen woven fabric,	Nos.	woven fabric, GSM-	meter per
l	GSM-465+/-10%, Size-40x40		465+/-10%,, width-63"	piece
	cms.			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.195	M/s Orient Craft Ltd., New Delhi	
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/056/AM-15/DES-V	
Fixation of input output norms in respect of Annual Advance Authorization No.0510359866		
dated 16.07.2013.		

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Paisley Duvet Cover made of	1404	100% Linen unwashed	9.78 Sq,
	100% Linen woven fabric,	Nos.	woven fabric, GSM-	meter per
	GSM-160+/-10%, Size-		160+/-10%,, width-125"	piece
}	90"x96"			
2.	Paisley Duvet Cover made of	1392	100% Linen unwashed	11.35 Sq,
	100% Linen woven fabric,	Nos.	woven fabric, GSM-	meter per



	GSM-160+/-10%, Size- 108"x96"		160+/-10%,, width-125"	piece
3.	Paisley Sham Cover made of 100% Linen woven fabric, GSM-160+/-10%, Size-20"x26"		100% Linen unwashed woven fabric, GSM-160+/-10%,, width-125"	1.59 Sq, meter per piece
4.	Paisley Sham Cover made of 100% Linen woven fabric, GSM-160+/-10%, Size-20"x36"	!	100% Linen unwashed woven fabric, GSM-160+/-10%,, width-125"	2.23 Sq, meter per piece
5.	Paisley Pillow made of 100% Linen woven fabric, GSM-160+/-10%, Size-18"x18"	2784 Nos.	100% Linen unwashed woven fabric, GSM-160+/-10%,, width-125"	0.86 Sq, meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.196	M/s Orient Craft Ltd., New Delhi	
NC 13/AM-15, dt. 03.07.2014 File No.01/84/171/060/AM-15/DES-V		
Fixation of input output norms against Annual Advance Authorization No.0510379237		
dated 12.02.2014.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

5	S.No.	Export Product	Export	Import item	Quantity
			Quantity		allowed
	ĺ.	Linen Frill Cushion made of	4300	100% Linen woven	0.87 Sq,
l		100% Linen woven fabric,	Nos.	fabric, GSM-315+/-	meter per
		GSM-315+/-10%, Size-40x40		10%,, width-57"	piece
L		cms.			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

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Case No.197	M/s Orient Craft Ltd., New Delhi	
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/059/AM-15/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510359866		
dated 16.07.2013.		

S.No. Export Product	Export	Import item	Quantity
	Quantity		allowed
			6.

1.	Crest Pillow Cover made of	1000	100% Linen unwashed	0.68 Sq,
	100% Linen woven fabric,	Nos.	woven fabric, GSM-	meter per
	GSM-465+/-10%, Size-		465+/-10%,, width-60"	piece
	13"x21"			
2.	Crest Pillow Cover made of	3200	100% Linen unwashed	1.05 Sq,
	100% Linen woven fabric,	Nos.	woven fabric, GSM-	meterper
	GSM-465+/-10%, Size-		465+/-10%,, width-60"	piece
1	22"x22"			_

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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(10)		
Case No.198	M/s Orient Craft Ltd., New Delhi	
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/057/AM-13/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0810376607		
dated 20.01.2014.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Velvet Cushion Cover made of	9500	94% Cotton 6%	0.84 Sq,
1.	94% Cotton 6% Polyester	Nos.	Polyester solid dyed	meter per
	solid dyed velvet fabric, GSM-		velvet fabric, GSM-	piece
	560+/-10%, Size-50x50 cms.	İ	560+/-10%,, width-54"	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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(17)					
Case No.199	M/s Orient Craft Ltd., New Delhi				
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/058/AM-15/DES-V				
Fixation of input output norms against Annual Advance Authorization No.0510379237					
dated 12.02.2014.					

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Linen Pillow made of 100%	1600	100% Linen unwashed	0.66 Sq,
	Linen woven fabric, GSM-	Nos.	woven fabric, GSM-	meter per
	465+/-10%, Size-12"x16"		465+/-10%,, width-60"	piece
2.	Linen Pillow made of 100%	1400	100% Linen unwashed	0.74 Sq,



1	Linen woven fabric, GSM-	Nos.	woven fabric, GSM-	meter per
	465+/-10%, Size-14"x22"		465+/-10%,, width-60"	piece
3.	Linen Pillow made of 100%	1400	100% Linen unwashed	0.90 Sq,
	Linen woven fabric, GSM-	Nos.	woven fabric, GSM-	meter per
	465+/-10%, Size-18"x18"		465+/-10%,, width-60"	piece
4.	Linen Pillow made of 100%	1200	100% Linen unwashed	0.98 _ Sq,
	Linen woven fabric, GSM-	Nos.	woven fabric, GSM-	meter per
	465+/-10%, Size-20"x20"		465+/-10%,, width-60"	piece
5.	Linen Pillow made of 100%	1200	100% Linen unwashed	1.07 Sq,
	Linen woven fabric, GSM-	Nos.	woven fabric, GSM-	meter per
	465+/-10%, Size-20" round		465+/-10%,, width-60"	piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.200	M/s Modelama Exports Ltd., Gurgaon			
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/048/AM-15/DES-V			
Fixation of input output norms against Annual Advance Authorization No.0510280551				
dated 28.12.2010.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Vest made of 100%	7004	100% Polyester woven	13,767 Sq,
	Polyester woven dyed fabric,	Nos.	dyed fabric, GSM-120+/-	meter
1	GSM-120+/-10%, Style No.	-	10%,, width-52"	
	827924			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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	(21)					
	Case No.201	M/s Modelama Exports Ltd., Gurgaon				
i	NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/049/AM-15/DES-V				
	Fixation of input output norms against Annual Advance Authorization No.0510280551					
	dated 28.12.2010.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

Authorization issued in this case as	detailed below."	
S.No. Export Product	Export Import item Quantity	Quantity allowed
		G

1.	Ladies Hooded Jacket made of	3844	100%	Cotton	dyed	3.5	Sq,
	100% Cotton dyed woven		woven	fabric,	GSM-	meter	per
	fabric, GSM-270+/-10% with		270+/-10)%,, width	ı-59"	piece	
1	100% Cotton dyed woven		100%	Cotton	dyed	4138	Sq.
	lining fabric, GSM-220+/-		woven	lining	fabric,	meter	
	10%, Style No. 846491		GSM-22	0+/-10%,	width-		
			59"				

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.202	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu			
NC 13/AM-15, dt. 03.07.2014	File No.01/84/50/038/AM-12/DES-V			
Re-fixation of input output norms against Advance Authorization No.3510033418 dated				
05.04.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 31.07.2014.

(23)

(23)				
Case No.203	M/s Shahi Exports Pvt. Ltd., Faridabad			
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/004/AM-15/DES-V			
Fixation of input output norms against Annual Advance Authorization No.0710095268				
dated 07.05.2013.				

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Shirt Blouse made of 100% Linen dyed woven fabric, GSM-145+/-10%, Style No. 7554	1 pcs.	100% Linen dyed woven fabric, GSM-145+/-10%	2.78 Sq, meter per piece
2.	Ladies Top made of 100% Linen dyed woven fabric, GSM-145+/-10%, Style No. 7555C	1 pcs.	100% Linen dyed woven fabric, GSM-145+/-10%	1.55 Sq, meter per piece
3.	Ladies Shirt Dress made of 97% Cotton 3% Elastane printed fabric, GSM-118+/-10%, Style No. RM8 7646211	1 pcs.	97% Cotton 3% Elastane printed fabric, GSM- 118+/-10%	3.45 Sq, meter per piece
4.	Ladies Top made of 100% Cotton lace knitted pannels, GSM-256+/-10%, Style No.	1 pcs.	100% Cotton lace knitted pannels, GSM-256+/-10%	1 Set per piece





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5.	Ladies Shirt Dress with belt made of 97% Cotton 3% Elastane yarn dyed fabric, GSM-118+/-10%, Style No. RM8 7646212		97% Cotton 3% Elastane yarn dyed fabric, GSM-118+/-10%	2.80 meter piece	Sq, per
6.	Ladies Shirt Dress with belt made of 97% Cotton 3% Elastane printed fabric, GSM-118+/-10% & 97% Cotton 3% Elastane dyed fabric. GSM-118+/-10%, Style No. RM8 7646211	1 pcs.	97% Cotton 3% Elastane printed fabric, GSM-118+/-10% 97% Cotton 3% Elastane dyed fabric. GSM-118+/-10%	meter piece 0.118	Sq, per Sq, per

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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(27)			
Case No.204	M/s Shahi Exports Pvt. Ltd., Faridabad		
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/006/AM-15/DES-V		
Fixation of input output norms against Annual Advance Authorization No.0710094861			
dated 17.04.2013.			

S.No.	Export Product	Export	Import item	Quanti	ty
	1	Quantity	•	allowed	d
1.	Ladies Shirt Dress with belt	1 pcs.	97% Cotton 3% Elastane	3.45	Sq,
	made of 97% Cotton 3%		yarn dyed fabric, GSM-	meter	per
	Elastane yarn dyed fabric,		118+/-10%	piece	
	GSM-118+/-10%, Style No.				
<u> </u>	RM8 7646212				
2.		1 pcs.	100% Cotton yarn dyed	;	Sq,
	made of 100% Cotton yarn		chambray fabric, GSM-	1	per
	dyed chambray fabric, GSM-		148+/-10%	piece	
	148+/-10%, Style No. RM8				
	7646202				
3.	Ladies Shirt Dress with belt	1 pcs.	99% Cotton 1% Elastane	3.45	Sq,
	made of 99% Cotton 1%		dyed fabric, GSM-115+/-		per
	Elastane dyed fabric, GSM-		10%	piece	
	115+/-10% & 99% Cotton 1%		99% Cotton 1% Elastane	0.15	Sq,
	Elastane printed fabric, GSM-		printed fabric, GSM-	meter	per
	115+/-10%, Style No. RM8		115+/-10%	piece	ļ
	7635689				
4.	Ladies Shirt Dress with belt	1 pcs.	97% Cotton 3% Elastane		Sq,
	made of 97% Cotton 3%		printed fabric, GSM-	meter	per





Elastane printed fabric, GSM-	î l	118+/-10%	piece	
118+/-10% & 97% Cotton 3% Elastane dyed fabric. GSM- 118+/-10%, Style No. RM8 7646211		97% Cotton 3% Elastane dyed fabric. GSM-118+/- 10%	ſ	Sq, per

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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(23)		
Case No.205	M/s Imperial Readymade Garments Factory India Pvt.	
	Ltd., Chennai	
NC 13/AM-15, dt. 03.07.2014	File No.01/84/162/280/AM-11/DES-V	
Re-fixation of input output norms against Advance Authorization No.0410114215 dated		
01.06.2010		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
5.110.	Export Floduct		Import item	allowed	
1	I I I T	Quantity	070/ 0 4 20/ 0 1		<u> </u>
1.	Ladies Trousers (Pants)	60,298	97% Cotton 3% Spandex	1,35, 670	Sq.
	made of 97% Cotton 3%	Nos.	stretch twill fabric, GSM-	meter	
	Spandex stretch twill		339+/-10%, width-57"(+/-1)		
	fabric, GSM-339+/-10%		80% Polyester 20% Cotton	24,722	Sq.
			T/C Pocketing fabric, GSM-	meter	(@
			105+/-5%, width-57/58"	0.41	sq.
				meter	per
				piece	
			Matte Pewtter 28L Button	Net to net	
·			Matte Pewtter 9mm Rivet	Net to net	
2.	Ladies Trousers (Pants)	23,477	75% Cotton 23% Polyester	52,822	Sq.
	made of 75% Cotton 23%	Nos.	2% Spandex yarn dyed	meter	
	Polyester 2% Spandex		stretch denim fabric, GSM-	t.	
į	yarn dyed stretch denim		356+/-10%, width-		
	fabric, GSM-356+/-10%		59/60"(+/-1)		
Ì			80% Polyester 20% Cotton	9625	Sq.
}			T/C Pocketing fabric, GSM-	meter	(@
	j		105+/-5%, width-57/58"	0.41	sq.
1				meter	per
				piece	-
Ì			Antique Copper 28L Button	Net to net	
{			Antique Copper 9mm Rivet	Net to net	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual

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conditions.

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(20)			
Case No.206	M/s Imperial Readymade Garments Factory India Pvt.		
*	Ltd., Chennai		
NC 13/AM-15, dt. 03.07.2014	File No.01/84/50/181/AM-14/DES-V		
Ratification of input output norms against Advance Authorization No.0410143871 dated			
05.03.2013.	-		

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Pants (Trousers)	66,667	98% Cotton 2% Spandex	1,50,000 Sq.
	made out of 98% Cotton	Nos.	fabric, GSM-272+/-10%,	meter
	2% Spandex fabric,		width-51"	
	GSM-272+/-10%		80% Polyester 20% Cotton	27,333 Sq.
			T/C pocketing fabric, GSM-	meter
			105+/-10%, width-58"	
			Zippers	66,667 Nos.
			Buttons	66,667 Nos.
			Rivets	2,66,668 Nos.
2.	Ladies Pants (Trousers)	2,00,000	98% Cotton 2% Spandex	4,50,000 Sq.
	made out of 98% Cotton 2% Spandex fabric,	Nos.	fabric, GSM-340+/-10%, width-51-53"	meter
	GSM-340+/-10%		80% Polyester 20% Cotton	82,000 Sq.
			T/C pocketing fabric, GSM-	meter
			105+/-10%, width-58"	
			Zippers	2,00,000 Nos.
			Buttons	2,00,000 Nos.
			Rivets	8,00,000 Nos.
3.	Ladies Pants (Trousers)	70,000	72% Cotton 27% Polyester	1,57,500 Sq.
	made out of 72% Cotton	Nos.	1% Spandex denim fabric,	meter
	27% Polyester 1%		GSM-356+/-10%, width-	
	Spandex denim fabric,		57"	
	GSM-356+/-10%		80% Polyester 20% Cotton	28,700 Sq.
			T/C pocketing fabric, GSM-	meter
			105+/-10%, width-58"	
			Zippers	70,000 Nos.
			Buttons	70,000 Nos.
			Rivets	2,80,000 Nos.
4.	Ladies Pants (Trousers)	56,000	73% Cotton 26% Polyester	1,26,000 Sq.
	made out of 73% Cotton	Nos.	1% Spandex denim fabric,	meter
	26% Polyester 1%		GSM-356+/-10%, width-	
	Spandex denim fabric,		57"	
	GSM-356+/-10%		80% Polyester 20% Cotton	22,960 Sq.
			T/C pocketing fabric, GSM-	meter
ļ			105+/-10%, width-58"	
ļ			Zippers	56,000 Nos.
	()		Buttons	56,000 Nos.



Rivets	2,24,000 Nos. `

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.207	M/s The Travancore Mats & Matting Co. Kerala	
NC 13/AM-15, dt. 03.07.2014	File No.01/84/50/046/AM-15/DES-V	
Re-fixation of input output norms against Advance Authorization No.1010057540 dated		
01.04.2014.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7)/260/2013-TSW, dated 01.07.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
	1.4	Quantity		allowed
1.	Coir Carpets/Rugs having	44,643 Sq.	Coir yarn (Baled)	96,429 Kgs.
	net content of 89,286 Kgs. of	meter		(Inclusive 8%
	coir yarn			wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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(20)			
Case No.208	M/s S.K. Solutions, Mumbai		
NC 13/AM-15, dt. 03.07.2014	File No.01/84/162/048/AM-15/DES-V		
Classification of blankets exported by the firm – reg.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm requested to confirm the classification of blanket made of predominantly cotton i.e. having cotton content more than 50%, whether the item is covered under Chapter 63 of ITC HS Code 63013000 as per General Note. The Committee observed that there is nothing for the Committee to clarify as the requisite clarification is already mentioned in the notes to Chapter 50 of 'ITC (HS) classification of export and import items, 2012'.

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Case No.209	M/s Sawhhney (India) Pvt. Ltd., New Delhi	
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/047/AM-15/DES-V	
Request for regularization of Annual Advance Authorization No.0510145653 dated		
14.12.2004.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that redemption of applicant firm in this case is pending due to minor lapse of not mentioning the GSM on some of the shipping bills. The applicant firm further requested to allow the calculation of GSM as per the net weight shown in the shipping bills to regularize this pending case. The Committee observed that the statement made by the applicant firm in the

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tirst para of the letter dated 5th June, 2014 do not tally with the details given in Annexure-I. In other words, in the first para of the letter of applicant firm stated that GSM has not been mentioned in some of the shipping bills, whereas in Annexure-I, the details of GSM has been mentioned in each shipping bill. In view of above, the Committee after deliberations decided to ask the applicant firm to explain the inconsistency in this matter.
